

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:933
ANSWERED ON:12.08.2013
DOPING BY SPORTS PERSONS
Patil Shri C. R. ;Rajesh Shri M. B.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it has come to the notice of Government that many sports persons are using banned drugs for showing good performance in various sports;
- (b) if so, the number of such cases reported during the last two years, sportswise and penalties imposed for abuse of world Anti-Doping Agency provisions; and
- (c) the concrete steps taken to ban such drugs?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) & (b): Yes, madam. The Government is aware that many sportspersons are resorting to doping in sports. In the last two years, 279 sportspersons have been found positive in dope testing conducted by the National Anti-Doping Agency (NADA). The sports discipline-wise details including penalties imposed by the Anti-Doping Disciplinary Panel is at the Annexure.

(c) The Government and National Anti Doping Agency are working towards "Dope Free" Sports in the country in association with stakeholders to rid sports of this menace and create a clean and healthy environment for sports in India. The National Anti- Doping Agency is taking stringent measures against doping in sports by conducting in-competition and out-of-competition dope tests on sportspersons. The Government has repeatedly announced zero tolerance to violation the anti-oping regulations. In this endeavour, NADA has conducted 9898 dope tests during the last three years on athletes. As per the action plan, NADA has initiated the strengthening process of education and awareness of anti-doping measures focussing on athletes and coaches in rural areas. Among the initiative to improve the awareness on anti-doping measures, effective dissemination of information through education programmes focussing on coaches and supporting persons, adopting WADA printed materials on doping and distribution of pamphlets and putting up posters and banners during sports events is being implemented. During the period from 2009-2012, NADA has conducted numerous workshops, educational and awareness programmes about the prohibited substances and methods in sports across the country for sports persons, young athletes, coaches and supporting staff. The technical officials of NADA are regularly visiting Sports Authority of India (SAI) Regional Centres and other places (wherever training camps are held) and educating the athletes on doping in sports and harmful side effects of the dope substances by conducting lectures/seminars/workshops etc. on regular basis with the help of dope control hand books printed in English, Hindi, Tamil, Telugu, Malayalam and Punjabi.

To achieve better outreach and to reach the masses, NADA is coordinating with CBSE schools and School Games Federation of India both at National and Regional levels for programs regarding anti-doping measures through sport events organized by the Federations. Such school events will help improve the awareness levels of students directly as well as through the school coaches to cater to young athletes.

Keeping special focus on rural sports centres various Anti-Doping awareness Symposia and workshops have been conducted in the Sports Authority of India (SAI) Training Centres (STC) in rural areas. Through such concrete steps, effective action is being taken by Government to reduce the incidence of doping in sports with the objective of eliminating the doping menace from sports.